# Declaration of Erumely, Kerala, as a National Pilgrim Centre

388. SHRI P.C. THOMAS: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) the number of pilgrims/tourists visiting Erumely in Kerala every year;

(b) whether there is any proposal to declare Erumely in Kerala as a pilgrim centre or a tourist centre; and

(c) if so, the time by which decision is likely to be taken?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Erumely is an important pilgrim centre in Kerala. However, accurate statistics of pilgrims visiting this centre are not available

(b) and (c). There is no system of declaring any centre as a pilgrim centre or tourist centre for the purpose of tourism development On the basis of proposals received from the State Government, the Central Government provides assistance for the development of tourist/pilgrim centres, keeping in view the inter-se priorities and availability of resources.

[Translation]

# Central Assistance for the Development of Tourism in Uttar Pradesh

389. SHRI RAM LAL RAHI: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether any assistance has been sought by Government of Uttar Pradesh for the development of tourism in Uttar Pradesh and if so, the details thereof; and

(b) whether Government propose to develop more tourists centres in Uttar Pradesh and also provide more facilities in Sitapur district, Uttar Pradesh?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir. The details of projects sanctioned during the Seventh Plan are as under—

SI. No.	Name of the Project	Amount Sanctioned
1	2	3
1.	Tourist Complex, Kosi Kalan	39.13
2.	Renovation of Restaurant at Kosi	19.80
3.	Tourist Complex, Sravasti	63.00
4.	Tourist Bungalow at Mathura	27.64
5.	Water Sports at River Gomti, Lucknow	3.10
6.	Trekking equipment for Garhwal	11.47
7.	Forest Lodge at Dhangarhi	33.27

(Rs. in lakhs)

1	2	3
8.	Mini buses for Corbett, Chilha and Dudhwa	5.15
9.	Lucknow Mahotsav	2.05
10.	Wayside facilities and Open air theatre at Ayodhya	26.80
11.	F.R.P. Huts, Garhwal	37.75
12.	Swiss Cottages at Kumbh Mela, Haridwar	17.48
13.	Fast Food Centre, Allahabad	3.18
14.	Developement of Nehru Ghat, Allahabad	37.18
15.	Master Plan of Sankasia	3.12
16.	Wayside facilities at Fatehpur Roshnai and Maharajpur in Kanpur.	19.86
17.	Toilet and drinking water facilities at Sarnath, Kushinagar, Sravasti and Fatehpur Sikri (through A.S.I.)	6.00

(b) Development of tourism is a continuous process. The Central Department of Tourism provides financial assistance for tourism projects based on their merit, subject to availability of funds and inter-se priorities. As regards the development of tourist facilities in Sitapur district, on proposal has been received from the State Government.

### [English]

#### **Problems of Tobacco Growers**

390. SHRI KUSUMA KRISHNA MUR-THY: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether Government have identified the problems of tobacco growers in Andhra Pradesh; and (b) if so, the corrective steps taken by Government in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Yes, Sir. Government is aware of the problems of tobacco growers in Andhra Pradesh. Availability of adequate quantities of seeds of approved varieties, inputs like coal, fertilisers, chemicals and credit, and realisation of fair and remunerative prices are major problems of the tobacco growers. Necessary steps are taken by the concerned Government agencies to help the farmers in all these matters.

### Imports under Essential Consumer Products

## 391. SHRI KUSUMA KRISHNA MUR-